

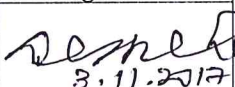
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.171/252/HDB/2017
NAME OF THE COMPANY	BNB Financial Services Private Limited
NAME OF THE APPLICANT/PETITIONER	BNB Financial Services Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AJIT R MEHTA	PRACTISING COMPANY SECRETARY	CS-Ajit R Mehta ajitrmehta@rediffmail.com 9966971192	 3.11.2017

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Ajit R. Mehra, Learned PCS for the Applicant Company.

The Learned PCS sought one week time to submit the Audited Balance sheet of the Company for the Financial Years 2015-16 and 2016-17.

Post the matter on 23.11.2017



Member (T)

Bm



Member (J)